

limited resources, it was considered imperative that this programme be changed and the funds may be diverted to the work of implementation of the new education policy of the then Ministry of Education and now Ministry of Human Resource Development and for which Rs. 25 crores were allotted this year. The hon. Member should compliment the Government that Rs. 15 crores have been allotted for Indira Gandhi Canal Project this year. Since this programme is meant for changing the economic lot of the people, therefore we will consider in future also that more funds are provided for the Indira Gandhi Project.

WRITTEN ANSWERS TO QUESTIONS

Denial of Jobs to Candidates Recommended by Staff Selection Commission

*336. SHRI N. DENNIS:
DR. S. JAGATHRAKSHAKAN:

Will the PRIME MINISTER be pleased to state:

(a) whether about 200 candidates chosen by the S.S.C. (Staff Selection Commission) in Clerks Grade Examination held in 1986 for Delhi Municipal Corporation and Delhi Electricity Supply Undertaking offices under 'Z' category are being denied the job on the ground that they have no Hindi language qualification; and

(b) the action taken by Government on their representation that they be allowed to qualify in Hindi within a specified time?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). A common examination is held for selection and appointment of clerks to posts in the three groups of Services/offices. They are Group X, Group Y and Group Z. Group Z consists of posts in:

1. Delhi Administration.
2. Municipal Corporation of Delhi.
3. New Delhi Municipal Committee.
4. Delhi Electric Supply Undertaking/ posts carrying pay scale of Rs. 185-300, e.g. Junior Clerks, Telephone Operators and Lady Junior Receptionists.

While the other conditions are common, in respect of educational qualification, there is a special stipulation in respect of posts under Group Z that "a candidate must have passed the matriculation or equivalent or higher examination with Hindi as one of the subjects". Candidates are allowed to opt for one or more groups. A candidate who has not passed the matriculation or equivalent or higher examination with Hindi as one of the subjects is not eligible to opt for Group Z. He can be considered only against posts in Group X and Group Y as per his option.

The Select Lists are published in accordance with merit (after providing for reservations for SC/ST etc.). Before appointment is made out of the Select Lists, it is verified whether the candidate satisfies the conditions for appointment. In a case where it is found that the selected candidate does not qualify for a Group Z post, he cannot be appointed to a post in Group Z. There are 256 such candidates who cannot be appointed to posts in Group Z on the basis of Clerks' Grade Examination, 1986.

Since the educational qualification is a pre-requisite for appointment, the question of allowing these candidates to qualify in Hindi after joining services does not arise

Electronic Industry in Rural Areas

*337. DR. K.G. ADIYODI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are planning to take electronics industry to the rural areas;

(b) if so, the schedules worked out and

the areas identified for such decentralisation; and

(c) whether Government have considered the difficulties likely to arise and the remedial measures taken?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):

(a) Yes, Sir.

(b) A scheme has been drawn out for encouraging production of assembly oriented electronics products in the rural areas. Initially consumer electronics products like radio receivers are proposed to be taken up for production under this scheme.

(c) No major operational difficulties are anticipated.

[*Translation*]

Sale of Confiscated Goods

*338. PROF. CHANDRA BHANU DEVI:
SHRI AMARSINH RATHAWA:

Will the Minister of FINANCE be pleased to state:

(a) the value of smuggled goods confiscated during the last two years; and

(b) the value of goods sold out of the confiscated goods in 1987 so far?

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI):

(a) The total value of contraband goods confiscated after adjudication during the years 1985 and 1986 is given below:-

<i>Year</i>	<i>Value (Rs. in crores)</i>
1985	100.11
1986	120.38

(b) During the period January to June, 1987, seized/confiscated goods worth Rs. 55.48 crores were disposed of.

[*English*]

Corruption in State Bank of Patiala

*339. SHRI THAMPAN THOMAS: Will the Minister of FINANCE be pleased to state:

(a) whether Government have recently received any memoranda on rampant corruption in the State Bank of Patiala;

(b) if so, whether Government have investigated into the complaints;

(c) if so, the details thereof; and

(d) the action taken against those officials who were found involved in these acts of corruption?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). Over the past couple of years some complaints containing allegations against senior executives and other officials of State Bank of Patiala have been received by Government. These have been referred to State Bank of Patiala and also to the Reserve Bank of India and State Bank of India for examination and for taking necessary action wherever warranted. State Bank of Patiala has taken/initiated action, as may be appropriate, in those cases where bank officials have been found at fault.

I.T. Assessments Behind Schedule

*340. SHRI KAMLA PRASAD SINGH:
SHRI P. KANNAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the income-tax authorities are far behind the schedule in bringing the assessments up-to-date;